COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 182 OF 2016

Dated: 17th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Ramnik Power & Alloys Pvt. Ltd. ... Appellant(s)

Vs.

Madhya Pradesh State Electricity Regulatory Respondent(s)

Commission & Anr.

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. C. K. Rai for R-1

Mr. Alok Shankar

Ms. Nayantara for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>30.07.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk